

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 306
ANSWERED ON 05/12/2023

INTERNATIONAL SOLAR ALLIANCE INITIATIVE

306. SHRI VIVEK K. TANKHA

Will the Minister of New and Renewable Energy be pleased to state:

- (a) the number of Solar Parks established by Government since 2018, the details thereof, year-wise, State-wise and capacity-wise;
- (b) the number of Mini Grids established under the International Solar Alliance (ISA) initiative since 2018, the details thereof, year-wise;
- (c) the total quantum of funds mobilised under the ISA initiative, project-wise allocation of funds therefor; and
- (d) the measures taken to scale up solar energy, reduce the cost of solar power generation through aggregation of demand for solar finance, technologies, innovation, research and development, and capacity building?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The Government have sanctioned total 50 Solar Parks with aggregate capacity of 37,490 MW in 12 States across the country, since 2014 under Solar Parks Scheme. In these parks, solar projects of aggregate capacity of 10,237 MW have been established. The State-wise, year-wise details of solar projects established in Solar Parks with their capacity since 2018-19, are given at **Annexure-I**.

(b) &(c) International Solar Alliance has not executed any Mini Grid project in India. However, as on 01.12.2023, Government of India has contributed Rs. 275 crore to International Solar Alliance towards its corpus fund, and budgeted expenses of ISA.

(d)The Government have taken several measures to scale up renewable energy including solar energy in the country. The details are given at **Annexure-II**.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 306 FOR 05.12.2023

STATE/UT-WISE, YEAR-WISE DETAILS OF SOLAR PARKS ESTABLISHED

(Capacity in MW, as on 31-10-2023)

S. No.	State	Name of Park	Year-wise capacity established					
			2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	Ananthapuramu-I Solar Park (1400)	400	250	402	98	0	0
2		Kadapa Solar Park (1000)	0	250	0	0	0	0
3		Ananthapuramu-II Solar Park (500)	400	0	0	0	0	100
4	Gujarat	Radhnesada Solar Park (700)	0	0	0	485	15	0
5		Dholera Solar Park (1000)	0	0	0	300	0	0
6	Karnataka	Pavagada Solar Park(2000)	800	600	0	0	0	0
7	Kerala	Kasargod Solar Park(105)	0	0	50	0	0	0
8	Madhya Pradesh	Rewa Solar Park(750)	490	260	0	0	0	0
9	Mizoram	Vankal Solar Park(20)	0	0	0	0	20	0
10	Rajasthan	Bhadla-III Solar Park(1000)	500	500	0	0	0	0
11		Bhadla-IV Solar Park(500)	250	250	0	0	0	0
12		Phalodi-Pokaran Solar Park(750)	0	0	0	300	0	0
13		Fatehgarh Phase-1B Solar Park(421)	0	0	0	421	0	0
14	Uttar Pradesh	Solar Park in UP(365)	40	0	0	0	75	0
15		Kalpi Solar Park(65)	0	0	0	0	26	0
Total			2880	2110	452	1604	136	100

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA
UNSTARRED QUESTION NO. 306 FOR 05.12.2023**

**MEASURES UNDERTAKEN TO SCALE UP RENEWABLE ENERGY INCLUDING
SOLAR ENERGY IN THE COUNTRY**

- i) Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route;
- ii) Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
- iii) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30;
- iv) Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale;
- v) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc;
- vi) Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power;
- vii) Notification of standards for deployment of solar photovoltaic system/devices,
- viii) Setting up of Project Development Cell for attracting and facilitating investments;
- ix) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects;
- x) Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators;
- xi) Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022;
- xii) Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules);
- xiii) Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges;
- xiv) National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.